NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

TEICATION NUMBER

PETITION NUMBER

: TCP/33/2016

NAME OF THE PETITIONER(S)

: C.M. Rajendran & another

NAME OF THE RESPONDENT(S)

: Kovai Call Taxi Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Sattyg garnish

Counsel for R3

1. Johnson

A. ASPIL RANMAN

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ORDER

Shri A Abdul Rahmaan, representing senior counsel for petitioners present. Shri S Sathya Ganesh, counsel for R3 present. He stated that he also represented R2, R4, R5 & R6 and sought time for final arguments. Time extended at request.

Put up on **02.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)